

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 390 OF 2012

BEFORE THE REGISTRAR M.A. SAYEED

MD.ANSAR & ORS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for directions and office report)

Date: 28/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Ashutosh Garg,Adv.

For Respondent(s)

Mr Nikhil Malhotra, Adv.
Mr. Shreekant N. Terdal,Adv.

UPON hearing counsel the Court made the following
O R D E R

File not received.
List again on 14.3.2013.

| | (M.A.SAYEED) |
| | REGISTRAR |

hj